

**THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR**

READY LIST

DATE OF PUBLICATION 24/03/2025

LAST DATE- 15/04/2025

Note : The parties and advocates concerned are requested to take ready certified copies within 14 days from the date of this notice, failing which their copying applications will be filed without any action.

SR. NO	U.NO.	CASE NO		ADVOCATE/ PARTY NAME
1	1572/25	WP	4566/22	IRFAN M. GHONGADE
2	1630/25	CRI.WP	344/24	D. B. MODAK
3	1735/25	WP	7249/24	RAHUL D. DHANDE
4	1613/25	WP	4117/19	ABHIJEET KHARE
5	1640/25	WP	7711/22	SIMRAN C. KAPGATE
6	V 249/25	ABA	131/25	RAJAL M. VED
7	1546/25	PIL	16/12	HITESH PANDE
8	1522/25	WP	2169/24	ANIL D. SONAK
9	1571/25	FA	148/25	IRFAN M. GHONGDE
10	1600/25	CRI.WP	811/24	A.K. BHANGDE
11	1599/25	MCA	54/23	A,L. BHANGDE
12	1566/25	LPA	5156/13	CHANDRAKANT V. JAGDALE
13	1744/25	WP	561/91	JAFAR MALNAS
14	1553/25	WP	885/23	ABHAY V. BHIDE
15	1413/25	APEAL	16/25	N.G. CHAUBEY
16	1671/25	WP	1438/21	D.D. VAIRAGADE
17	1583/25	WP	3158/24	S.S. SANYAL
18	1588/25	WP	739/25	KRITIKA SHEKHAR
19	1545/25	SA	326/09	HITESH PANDE
20	1524/25	WP	645/24	ABHAY SAMBRE
21	1601/25	AA	12/23	M.R. JOHRAPURKAR
22	1745/25	WP	2818/96	JAFAR MALNAS
23	1642/25	WP	6444/22	SUNILSINGH CHAUHAN
24	1627/25	WP	5840/24	R.B. DORE
25	1208/25	WP	5509/24	AMIT M. BALPANDE
26	1678/25	WP	1115/25	ANUBHAV MARDIKAR

**THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR**

READY LIST

DATE OF PUBLICATION 25/03/2025

LAST DATE- 16/04/2025

Note : The parties and advocates concerned are requested to take ready certified copies within 14 days from the date of this notice, failing which their copying applications will be filed without any action.

SR. NO	U.NO.	CASE NO		ADVOCATE/ PARTY NAME
1	1558/25	CAF	3070/23	MM AGNIHOTRI
2	1567/25	WP	2451/11	C.V. JAGDALE
3	1559/25	CAF	2768/23	MM AGNIHOTRI
4	1560/25	CAF	2770/23	MM AGNIHOTRI
5	1641/25	WP	6442/22	SUNILSINGH CHAUHAN
6	1657/25	WP	397/19	H. V. THAKUR
7	1612/25	FA	390/25	ABHIJEET KHARE
8	1605/25	CAF	3070/23	N.P. LAMBAT
9	1606/25	CAF	2770/23	N.P. LAMBAT
10	1604/25	CAF	1000/24	N.P. LAMBAT
11	1607/25	WP	1733/24	ANIL A. DHAWAS
12	1603/25	CAF	3123/23	N.P. LAMBAT
13	1626/25	WP	7011/24	ABHAY SAMBRE
14	1602/25	CAF	2768/23	N.P. LAMBAT
15	1646/25	CRI.WP	125/24	RAHUL N. GHUGE
16	V 255/25	APL	311/23	N.P. MESHARAM
17	1636/25	APL	65/23	AASHISH R. FULE
18	1635/25	APL	4/23	AASHISH R. FULE
19	1662/25	APL	485/24	DABLI ATHARVA YOGESH
20	1556/25	SA	176/15	ANIL P. THAKARE
21	V 262/25	SA	369/22	JAYKUMAR S. WANKHEDE
22	1689/25	SA	214/07	A.M. QUAZI
23	1489/25	FA	529/24	A.B. NAKSHANE
24	1631/25	SA	13364/20	P.D. SHARMA

25	1484/25	FA	481/24	A.B. NAKSHANE
26	1488/25	FA	582/24	A.B. NAKSHANE
27	1487/25	FA	721/24	A.B. NAKSHANE
28	1647/25	APL	332/14	LOKELSH S. DADMAL
29	1629/25	CRI.WP	344/24	D.B. MODAK

**THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR
READY LIST**

DATE OF PUBLICATION 26/03/2025

LAST DATE- 17/04/2025

Note : The parties and advocates concerned are requested to take ready certified copies within 14 days from the date of this notice, failing which their copying applications will be filed without any action.

SR. NO	U.NO.	CASE NO		ADVOCATE/ PARTY NAME
1	1617/25	AO	2/25	S.V. PUROHIT
2	1829/25	WP	670/25	P.D. MEGHE
3	1815/25	SA	506/11	D.T. SHINDE
4	1827/25	MCA	285/24	SUHASINI N. DESHPANDE
5	1644/25	APL	309/24	Y.B. MANDPE
6	1537/25	WP	1769/24	ANANT DIXIT
7	1395/25	PIL	53/23	T.D. MANDLEKAR
8	1270/25	WP	2170/24	P.S. KSHIRSAGAR
9	V 218/25	FA	640/12	C.A. JOSHI
10	1658/25	WP	3736/19	V.S. GIRAMKAR
11	1700/25	SA	611/04	A.M. GEDAM
12	1869/25	XOB	22/20	P.P. DESHMUKH
13	1741/25	SA	26/16	GEETABALI J. LANDE
14	1871/25	CAF	1470/20	ANUP S. DHORE
15	1701/25	SA	421/09	R.S. PARSODKAR
16	1702/25	WP	4475/21	R.S. PARSODKAR
17	1754/25	WP	5731/24	PREETI D. RANE
18	V 259/25	WP	6443/22	S.S. CHAUHAN
19	1525/25	WP	466/20	S.R. NARNAWARE
20	1540/25	WP	1942/24	ROHAN BHISHIKAR
21	1805/25	MCA	384/24	FEROZ ISMAIL KHAN
22	V 219/25	APL	911/24	JOTSANA A. NAGRE
23	1849/25	CRA	85/23	AMOL B. PATIL
24	1280/25	AO	09/20	S.M. SAMKUWAR
25	1868/25	XOB	110/18	P.P. DESHMUKH
26	1287/25	SA	474/17	NITIN SAHADEO

**THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR
READY LIST**

DATE OF PUBLICATION 27/03/2025

LAST DATE- 21/04/2025

Note : The parties and advocates concerned are requested to take ready certified copies within 14 days from the date of this notice, failing which their copying applications will be filed without any action.

SR. NO	U.NO.	CASE NO		ADVOCATE/ PARTY NAME
1	V 283/25	CRI APL	995/23	RAJNISH VYAS
2	1769/25	WP	3629/19	S.R. NARNAWARE
3	1781/25	WP	2413/24	SAWAN ALASPURKAR
4	1793/25	CA	5969/08	SUNIL M. GHODESWAR
5	1794/25	WP	3201/20	N. .C PHADNIS
6	1842/25	WP	228/24	ARVIND S.MOON
7	1897/25	SA	51/20	M.P. KHAJANCHI
8	1727/25	WP	1962/17	S. R. NARNAWARE
9	1728/25	WP	3833/19	S. R. NARNWARE
10	1729/25	WP	1190/19	S. R. NARNAWARE
11	1730/25	WP	1280/25	S. R. NARNAWARE
12	1731/25	WP	5017/22	S. R. NARNAWARE
13	1743/25	WP	1209/17	S.U.NEMADE
14	V 300/25	WP	5509/24	AMIT M. BALPANDE
15	1452/25	SA	231/21	ALOK DAGA
16	1454/25	SA	241/21	ALOK DAGA
17	1738/25	WP	5980/24	A. D. MOHGAONKAR
18	V 212/25	WP	4076/13	NARESH R. SABOO
19	V 214/25	WP	6504/13	NARESH R. SABOO
20	1670/25	WP	2233/21	ARJUN RAOKA
21	V 270/25	WP	5781/24	S.T. HARKARE
22	1703/25	WP	4627/24	P. K. DHOMNE
23	1717/25	CP	44/025	G. R. DHOLE

24	1705/25	WP	616/94	A. B. NAKSHANE
25	1706/25	WP	2233/20	HARISH V. THAKUR
26	V 267/25	WP	5780/24	VIJAYKUMAR PALIWAL
27	1843/25	WP	6333/22	P. D. MEGHE
28	1765/25	CRI WP	251/24	KIRTI SATPUTE
29	1686/25	WP	4805/23	M. L.VAIRAGADE
30	V 278/25	WP	6770/24	N. G. CHAUBEY
31	1789/25	CRI APL	5/22	PURUSHOTTAM PATIL
32	1790/25	WP	6602/19	PURUSHOTTAM PATIL
33	1676/25	CAF	1927/24	A. B. NAKSHANE
34	1776/25	WP	881/24	P. S. TIWARI
35	1688/25	WP	82/24	M. L.VAIRAGADE
36	1683/25	PIL	10/25	M. L.VAIRAGADE
37	1684/25	PIL	6/23	M. L.VAIRAGADE
38	1685/25	WP	418/22	M. L.VAIRAGADE
39	1699/25	WP	1864/17	H. S. CHITALEY
40	1669/25	WP	2761/24	SANKET S. BHALERAO
41	V 260/25	WP	6444/22	S.S. CHUHAN
42	1682/25	WP	1376/25	S.V. SIRPURKAR
43	1795/25	CRI APL	1664/23	S. S. DESHPANDE
44	6302/25	WP	2881/22	AJAY SHENDE
45	1887/25	SA	376/17	KALPANA WASNIK
46	1836/25	WP	2786/11	PREETI D. RANE
47	1835/25	CRI BA	34/25	N. G. CHAUBEY
48	V 258/25	WP	6442/22	S. S.CHAUHAN
49	1660/25	WP	1027/25	VED R. DESHPANDE
50	1712/25	CRI APPLN	446/96	MANOJ R. DHARPAL
51	1770/25	SA	376/17	S. R.NARNAWARE
52	V 263/25	CP	149/24	NILESH AILANI
53	1783/25	WP	419/25	P. S.KSHIRSAGAR
54	1755/25	WP	4552/24	NARENDRA JETHA
55	1878/25	WP	706/25	PRAMOD A. KULKARNI
56	1791/25	MCA	911/24	ARJUN RAOKA
57	V 279/25	FA	1245/23	N.G. CHAUBEY
58	1687/25	WP	6676/17	M. L. VAIRAGADE
59	V 277/25	FA	839/24	N. G. CHAUBEY

60	1753/25	CRI BA	141/25	N. G. CHAUBEY
61	1698/25	WP	3466/22	H. S.CHITALEY
62	1737/25	SA	318/21	O. W. GUPTA

**THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR
READY LIST**

DATE OF PUBLICATION 28/03/2025

LAST DATE- 22/04/2025

Note : The parties and advocates concerned are requested to take ready certified copies within 14 days from the date of this notice, failing which their copying applications will be filed without any action.

SR. NO	U.NO.	CASE NO		ADVOCATE/ PARTY NAME
1	1861/25	APL	383/24	BHARAT ITOLE
2	1726/25	WP	3578/24	ABHIJEET KHARE
3	1931/25	FA	108/10	S.A. MARATHE
4	1563/25	CRA	14/24	SANJIVANI N. AKARTE
5	1746/25	WP	1838/00	SACHIN M. BADWAIKE
6	1768/25	WP	7298/19	GP
7	1777/25	WP	1435/25	KAUSTUBH DEOGADE
8	1725/25	WP	1257/23	RAJ D. WAKODE
9	1485/25	FA	668/24	A.B. NAKSHANE
10	1531/25	WP	7081/24	P.D. RANE
11	1785/25	WP	6018/22	P.S. KSHIRSAGAR
12	1784/25	WP	413/24	P.S. KSHIRSAGAR
13	1739/25	W[5980/25	AJAY D. MOHGAONKAR
14	1714/25	WP	6722/24	P.S. RAUT
15	1747/25	WP	1838/00	SACHIN M. BADWAIKE
16	1966/25	WP	2060/23	YASH S. BANGALE
17	1873/25	WP	3342/24	MANISH A. RAI
18	1719/25	CRI.WP	638/23	P.S. RAUT
19	1736/25	WP	7377/23	G.G. BADE
20	1774/25	WP	3390/24	P.D. MEGHE
21	1887/25	APL	1101/23	SK SIBGHATULLAH JAGIRDAR
22	1197/25	APEAL	257/22	C/10851 VIKESH @ VIKKI NAGRALE C.P. NAGPUR

**THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR
READY LIST**

DATE OF PUBLICATION 01/04/2025

LAST DATE- 23/04/2025

Note : The parties and advocates concerned are requested to take ready certified copies within 14 days from the date of this notice, failing which their copying applications will be filed without any action.

SR. NO	U.NO.	CASE NO		ADVOCATE/ PARTY NAME
1	1957/25	WP	4686/24	SACHIN S. DESHPANDE
2	1865/25	WP	5924/22	A.M.SUDAME
3	1978/25	CAS	765/23	RITESH R.DAWDA
4	1969/25	SA	413/17	M.R. JOHRAPURKAR
5	V 288/25	WP	5500/24	UDAY A.GOSAVI
6	1821/25	APL	283/25	ABHIJEET KHARE
7	1811/25	APL	283/25	ANANT K.NEWARE
8	2009/25	CRA	93/19	KISHOR B. DAKHODE
9	1996/25	CAF	2729/12	ANIL R. ITANKAR
10	2014/25	FCA	28/21	U.P. DABLE
11	V 287/25	WP	5499/24	U.A. GOSAVI
12	V 286/25	WP	5497/24	U.A. GOSAVI
13	1831/25	WP	4179/17	R.A. MARDIKAR
14	1816/25	WP	1447/25	D.T. SHINDE
15	1823/25	CRI.WP	561/24	RITESH N.BADHE
16	1994/25	WP	2010/19	D.A. SONWANE
17	1668/25	WP	2761/24	SANKET S. BHALERAO
18	1894/25	WP	1768/19	T.N. DEODATTA
19	1880/25	MCA	209/25	H.D. DANGRE
20	1818/25	CRI.WP	998/24	MOHAN A. VISHNU
21	1820/25	WP	2851/23	BHAGWAN G. RAUT
22	V 289/25	WP	5548/24	U.A. GOSAVI
23	1993/25	WP	1071/24	D.A. SONWANE
24	1991/25	WP	1413/21	V.S. KUKDAY
25	1929/25	SA	23/09	RADHIKA D. RASKAR

26	1998/25	WP	2251/18	P.R. PARSODKAR
27	6672/25	SA	478/22	ANUP S. DHORE
28	V 280/25	WP	2948/19	JUGALKISHOR D. ZANWAR
29	1892/25	APEAL	528/11	MANGESH V. BUTE
30	190725	FA	114/18	R.J. SHINDE
31	1890/25	CMP	14/60	OFFICIAL LIQUIDATOR
32	1898/25	APL	1584/23	AKASH MAHURKAR
33	1862/25	ABA	166/25	R.R. VYAS
34	1860/25	WP	228/24	ASHOK K. MAHESHGAWALI
35	1911/25	WP	3848/15	ANISH A. KATHANE
36	1905/25	WP	2302/23	R.J. SHINDE
37	1910/25	WP	1582/25	P.D. RANE
38	1895/25	WP	6504/13	GP
39	V 294/25	WP	6098/24	PRATIK PATEL
40	1903/25	WP	7166/24	M.A. SABLE
41	1912/25	CP	255/16	ANISH A. KATHANE
42	1927/25	AO	18/18	RADHIKA D. RASKAR
43	1928/25	AO	19/18	RADHIKA D. RASKAR
44	1845/25	APL	742/21	SHWETA V. SALWANKAR
45	1819/25	CRI.WP	155/25	PRAKASH K. DOMNE
46	1713/25	ABA	309/20	RAJU GOTMARE
47	1764/25	SA	236/18	ANUP D. DANGORE
48	1839/25	APL	785/24	AYUSHI DANGRE
49	1834/25	WP	2761/24	ROHIT BORANKAR
50	1851/25	CP	21/15	ABHAY SAMBRE
51	1859/25	WP	6872/19	ANUP S. DHORE
52	1838/25	CRA	85/23	YASH S. BANGALE
53	1932/25	MCA	65/24	SHRIRAM DEORAS
54	1914/25	CP	329/24	NARAYAN JAMBHULE
55	1872/25	APL	1562/24	NAVJOT S. SONI
56	1926/25	AO	02/18	RADHIKA D. RASKAR
57	1921/25	MCA	22/25	SAGAR Y. RAWATE
58	1950/25	BA	278/24	AMEY S. CHAUBEY
59	1864/25	ABA	171/25	R.R. VYAS
60	V 293/25	CRI.WP	6/25	YOGESH D. SHUKLA
61	1951/25	WP	2010/19	GEET R. TIWARI

62	1920/25	FA	160/91	DUSHYANT B. BELE
63	1917/25	APL	1109/24	J.B. GANDHI
64	V 298/25	CAF	1569/20	SHWETA V. SALWANKAR
65	1349/25	FA	1163/19	ANKIT S. AMBATKAR
66	1709/25	WP	842/25	HRUSHIKESH M. DHOBE
67	V 257/25	APL	796/19	AJAY SARDA

**THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR
READY LIST**

DATE OF PUBLICATION 02/04/2025

LAST DATE- 24/04/2025

Note : The parties and advocates concerned are requested to take ready certified copies within 14 days from the date of this notice, failing which their copying applications will be filed without any action.

SR. NO	U.NO.	CASE NO		ADVOCATE/ PARTY NAME
1	2033/25	BA	165/25	KESHVRAM NIKHAR
2	2004/25	WP	5741/24	NIKHIL A. PADHYE
3	1855/25	WP	2145/24	MANGESH V. BUTE
4	1509/25	FCA	111/14	ASMITA P. WALKE
5	1396/25	WP	2039/20	ASHUTOSH C. DHARMADHIKARI
6	1837/25	WP	4577/22	SACHIN DINKAR ZOTING
7	V 290/25	CAT	4/22	SURENDRA N. CHICHBANKAR
8	V 273/25	FA	1110/24	B. P. BHATT
9	1925/25	SA	143/17	RADHIKA D. RASKAR
10	1952/25	MCA	511/22	NAINA CHEKAPALLY
11	1913/25	WP	7276/23	ANILKUMAR J. THAKKAR
12	1984/25	WP	797/23	SUBHASH KALBANDHE
13	1965/25	APL	506/23	GAJANAN B. HEMKE
14	1963/25	APL	333/24	PRAKASH D. RANDIVE
15	1948/25	APL	707/24	SAVIDHAN H. NAGRALE
16	1970/25	APL	283/25	ABHIJEET V. KHARE
17	1980/25	APL	1192/24	SHYAM DAYARAM DEWANI
18	1988/25	WP	2738/17	N. S. WARULKAR
19	1959/25	WP	4356/24	AASAVARI S. KALE
20	1964/25	WP	6760/23	ASHISH PRAKASH CHAWARE
21	1967/25	WP	8259/23	ABHAY SAMBRE
22	V 291/25	WP	92/20	BHANUDAS GOPALDAS KULKARNI

**THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR
READY LIST**

DATE OF PUBLICATION 03/04/2025

LAST DATE- 25/04/2025

Note : The parties and advocates concerned are requested to take ready certified copies within 14 days from the date of this notice, failing which their copying applications will be filed without any action.

SR. NO	U.NO.	CASE NO		ADVOCATE/ PARTY NAME
1	1893/25	CRI.WP	594/24	MANGESH KATEKAR
2	1854/25	BA	101/25	VALAY P. MALDHURE
3	1981/25	FA	1267/08	NISHANT SINGHANIA
4	1359/25	MCA	470/24	C.F. BHAGWANI
5	1634/25	APL	4/23	A.R. FULE
6	2040/25	WP	1468/25	DIGVIJAY MANKAR
7	2026/25	WP	714/23	ANKUSH P. KALMEGH
8	1977/25	WP	3390/24	P.D. MEGHE
9	1974/25	WP	159/20	A.Z. JIBHKATE
10	2029/25	APEAL	50/15	GAURAV G. SAHU
11	1732/25	WP	3118/24	AMOL S. MARDIKAR
12	1597/25	FA	658/24	KAUSTUBH R. LULE
13	2035/25	APL	1202/19	SURESH S. WAGHMARE
14	1968/25	WP	7034/22	NARESH R. SABOO
15	1930/25	WP	939/25	RADHIKA G. BAJAJ
16	1937/25	CAW	204/25	SANDEEP N. NANDESHWAR
17	1936/25	WP	5539/19	A.Z. JIBHKATE
18	1694/25	FA	759/15	NITIN B. BARGHAT
19	1883/25	FA	681/16	SHIVANSH S. DALVI
20	1919/25	WP	279/20	P.P. DHOK
21	1946/25	WP	712/25	R. A. BHOYAR
22	1802/25	CRI APEAL	197/23	C/10921, CHOTHMAL S. MEENA, C.P. NAGPUR
23	1915/25	WP	1283/25	N. J. JAMBHULE
24	2039/25	WP	219/05	SANDIP D. TATAKE

25	1909/25	WP	4014/24	I. S.CHARLEWAR
26	1986/25	PIL	36/24	K. R. BHISE
27	479/25	FA	220/03	D. P. DAPURKAR
28	2082/25	CRI WP	51/25	NISHCHAY R. RAUT
29	1748/25	CRI APEAL	386/24	R.S. BHALERAO

**THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR
READY LIST**

DATE OF PUBLICATION 04/04/2025

LAST DATE- 28/04/2025

Note : The parties and advocates concerned are requested to take ready certified copies within 14 days from the date of this notice, failing which their copying applications will be filed without any action.

SR. NO	U.NO.	CASE NO		ADVOCATE/ PARTY NAME
1	1979/25	CRI APL	1098/23	ANAND N. SHINDE
2	2034/25	CRI APL	434/23	VIPUL B. BHISE
3	1971/25	SA	559/10	ARJUNRAO G. GODE
4	1113/25	FA	392/22	G. B. TAPRE
5	1938/25	CRI APL	864/24	YASH S. BANGALE
6	1904/25	WP	2302/23	RAHUL J. SHINDE
7	1813/25	SA	350/17	C.N. DESHPANDE
8	1544/25	SA	46/06	HITESH PANDE
9	1806/25	SA	600/07	SHYAMAL N. GHODESWAR
10	2046/25	WP	3383/22	SANKET BHALERAO
11	2002/25	CRI APL	1168/23	PRAKASH NAIDU
12	2064/25	CRI APEAL	528/11	MANGESH V. BUTE
13	1992/25	WP	7063/24	KIRTI SATPUTE
14	1411/25	CRI APEAL	179/22	RITU P. JOG
15	7637/25	SA	236/22	PARTH RANADE
16	V 297/25	MCA	853/24	SWATI KULKARNI
17	1788/25	FA	439/07	M. V. SAMARTH
18	1787/25	FA	439/07	M. V. SAMARTH
19	2003/25	CRI APL	315/25	S.K. BHOYAR
20	2041/25	SA	107/23	PRADEEP WATHORE
21	2061/25	WP	4513/21	U. P. SAPKAL
22	2019/25	WP	1595/25	AMIT D. BHATE
23	2023/25	WP	8205/18	ANAND PARCHURE
24	2025/25	WP	838/19	RAJNISH VYAS

25	2038/25	WP	8207/19	J. J. CHANDURKAR
26	2015/25	WP	8028/22	HARSH I. KOTHARI
27	2032/25	WP	7395/24	P. R. PARSODKAR
28	V 315/25	CRI APL	103/25	TEJAS DESHPANDE
29	2075/25	WP	403/23	ASHISH D. GIRDEKAR
30	V 306/25	WP	3749/19	VIJAYKUMAR PALIWAL
31	V 307/25	WP	3510/13	VIJAYKUMAR PALIWAL
32	2107/25	CRI APL	1362/24	CHHAYA S. KANHED
33	V 305/25	WP	159/20	VIJAYKUMAR PALIWAL
34	V 304/25	WP	8101/19	VIJAYKUMAR PALIWAL
35	V 303/25	MCA	935/24	VIJAYKUMAR PALIWAL
36	V 308/25	WP	6961/24	SUNIL D. SHUKLA
37	V 302/25	WP	1520/24	VIJAYKUMAR PALIWAL
38	1633/25	CRI APL	65/23	ASHISH R. FULE

**THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR
READY LIST**

DATE OF PUBLICATION 05/04/2025

LAST DATE- 29/04/2025

Note : The parties and advocates concerned are requested to take ready certified copies within 14 days from the date of this notice, failing which their copying applications will be filed without any action.

SR. NO	U.NO.	CASE NO		ADVOCATE/ PARTY NAME
1	2074/25	WP	5002/24	NARESH M. KOLHE
2	2068/25	WP	4475/21	P.R. PARSODKAR
3	V 321/25	WP	5763/24	MONESH G. SARDA
4	V 323/25	REVN	61/22	P.R. AGRAWAL
5	2076/25	WP	7005/23	Y.S. KSHIRSAGAR
6	1438/25	CAS	1113/24	AWADHOOT T. PUROHIT
7	2016/25	CAW	2945/24	HARSH I. KOTHARI
8	1437/25	CAS	1113/24	AWADHOOT T. PUROHIT
9	1918/25	WP	5490/11	AASAVARI S. KALE
10	1810/25	MCA	142/95	VINTI J. SHROFF